

[14 March, 2005]

RAJYA SABHA

II. (a) Thirty-second Annual Report and Accounts of the Bharat Gold Mines Limited, Kolar, Karnataka, for the year 2003-2004, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

[Placed in Library. See No. LT 1688/05]

III. (a) Annual Report and Accounts of the Hindustan Copper Limited (HCL), Kolkata, for the year 2003-2004, together with the Auditor's report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

(c) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT/1620/05]

I. Report and Accounts (2003-2004) of the National Judicial Academy, New Delhi and relater papers.

II. Report of the Law Commission of India.

THE MINISTER OF LAW AND JUSTICE (SHRI H.R. BHARDWAJ): Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:

I. (a) Annual Report and Accounts of the National Judicial Academy, New Delhi, for the year 2003-2004, together with the Auditor's report on the Accounts.

(b) Review by Government on the working of the above Academy.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT 1625/05]

II. One Hundred and Ninety-first Report of the Law Commission of India on Regulation of Funds collected for Calamity Relief. [Placed in Library. See No. LT. 1691/05]

I. Report and Accounts (2002-2003) of Primary Education Development Society of Kerala and related papers.

- II. Report and Accounts (2001-2002,2002-2003) of Sarva Shiksha Abhiyan State Mission Authority, Meghalaya and related papers.**
- III. Report and Accounts (2003-2004) of Rashtriya Sanskrit Vidyapeetha Tirupati, related papers.**
- IV. Report and Accounts (2003-2004) of National Institute of Technology, Silchar and Karnataka and related papers:**

THE MINISTER OF STATE IN THE MINSITRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): Sir, I lay on the Table a copy each (in English and Hindi) of the following Papers:

- I. (a) Annual Report and Accounts of the Primary Education Development Society of Kerala, (DPEP Programme), for the year 2002-2003, together with the Auditor's Report on the Accounts.
 - (b) Review by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT 1728/05]
- II. (i) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan State Mission Authority, Meghalaya, for the year 2001-2002, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT. 1724/05]
- (ii). (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan State Mission Authority, Meghalaya, for the year 2002-2003, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT. 1725/05]
- III. (a) Annual Report and Accounts of the Rashtriya Sanskrit Vidyapeetha, Tirupati, for the year 2003-2004, together with the Auditor's Report on the Accounts.

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- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT. 1897/05]
- IV. (i) (a) Annual Report and Accounts of the National Institute of Technology, Silchar, for the year 2003-2004, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
[Placed in Library. See No. LT. 1727/05]
- (ii) (a) Annual Report and Accounts of the National Institute of Technology, Karnataka, Surathkal, for the year 2003-2004, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
[Placed in Library. See No. LT. 1726/05]

REPORT OF THE COMMITTEE ON ETHICS

DR. KARAN SINGH (NCT of Delhi): Sir, I present the Fourth Report of the Committee on Ethics.

REPORTS OF DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON COMMERCE

DR. MURLI MANOHAR JOSHI: Sir, I present (in English and Hindi) the reports of Department related Parliamentary Standing Committee on Commerce.

- (i) Sixty-seventh Report on Action Taken by Government on the Recommendations/Observations of the Committee contained in Sixty-second Report on functioning of State Trading Corporation;
- (ii) Sixty-eighth Report on Action Taken by Government on the Recommendations/Observations of the Committee contained in Sixty-fourth Report on Export of Tea; and